

STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shri K.P. Singh Deo, I beg to lay on the Table:—

A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 8 of the Cinematograph Act, 1952:—

- (1) The Cinematograph (Certifications) (Amendment) Rules, 1994 published in Notification No. G.S.R. 603(E) in Gazette of India dated the 3rd August, 1994.
- (2) The Cinematograph (Certification) (Third Amendment) Rules, 1994 published in Notification No. G.S.R. 816(E) in Gazette of India dated the 16th November, 1994.
- (3) The Cinematograph (Certification) (Second Amendment) Rules, 1994 published in Notification No. G.S.R. 817(E) in Gazette of India dated the 16th November, 1994.

[Placed in Library. See No. L.T. 6877/94]

Review on the working of and Annual Report of Biecco Lawrie Ltd., Calcutta and Bharat Petroleum Corporation Ltd., Bombay for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Captain Satish Sharma, I beg to lay on the Table:—

(1) A copy each of the following paper (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (a) (i) Review by the Government of the working of the Biecco Lawrie Limited Calcutta, for the year 1993-94.
 - (ii) Annual Report of the Biecco Lawrie Limited, Calcutta, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- [Placed in Library. See No. L.T. 6878/94]
- (b) (i) Review by the Government of the working of the Bharat Petroleum Corporation Limited, Bombay, for the year 1993-94.
 - (ii) Annual Report of the Bharat Petroleum Corporation Limited, Bombay for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6879/94]

- (c) (i) Review by the Government of the working of the IBP Company Limited, Calcutta, for the year 1993-94.

- (ii) Annual Report of the IBP Company Limited, Calcutta, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- [Placed in Library. See No. L.T. 6880/94]

- (d) (i) Review by the Government of the working of the Hindustan Petroleum Corporation Limited, Bombay, for the year 1993-94.

- (ii) Annual Report of the Hindustan Petroleum Corporation Limited, Bombay, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6881/94]

- (e) (i) Review by the Government of the working of the Indian Oil Corporation Limited, Bombay, for the year 1993-94.

- (ii) Annual Report of the Indian Oil Corporation Limited, Bombay, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6882/94]

- (f) (i) Review by the Government of the working of the Madras Refineries Limited, for the year 1993-94.

- (ii) Annual Report of the Madras Refineries Limited, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6883/94]

- (g) (i) Review by the Government of the working of the Gas Authority of India Limited, New Delhi, for the year 1993-94.

- (ii) Annual Report of the Gas Authority of India Limited, New Delhi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6884/94]

- (h) (i) Review by the Government of the working of the Oil India Limited, Dibrugarh, for the year 1993-94.

- (ii) Annual Report of the Oil India Limited, Dibrugarh, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6885/94]

- (i) (i) Review by the Government of the working of the Oil and Natural Gas Commission (Oil and Natural Gas Corporation Limited) for the year 1993-94
- (ii) Annual Report of the Oil and Natural Gas Commission (Oil and Natural Gas Corporation Limited) for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon
[Placed in Library See No L T 6886/94]
- (j) (i) Review by the Government of the working of the Bongaigaon Refinery and Petrochemicals Limited Bongaigaon for the year 1993-94
- (ii) Annual Report of the Bongaigaon Refinery and Petrochemicals Limited Bongaigaon for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon
[Placed in Library See No L T 6887/94]
- (k) (i) Review by the Government of the working of the Engineers India Limited New Delhi for the year 1993-94
- (ii) Annual Report of the Engineers India Limited New Delhi for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon
[Placed in Library See No L T 6888/94]
- (l) (i) Review by the Government of the working of the Lubrizol India Limited Bombay for the year 1993-94
- (ii) Annual Report of the Lubrizol India Limited Bombay for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon
[Placed in Library See No L T 6889/94]
- (2) A copy of the Production Sharing Contract (Hindi and English versions) between the Government of India and the Oil and Natural Gas Corporation Limited the Videocon Petroleum Limited the Command Petroleum (India) Pty Limited Ravva Oil (Singapore) Pte Limited with respect of contract Area identified as Ravva Oil and Gas Field
[Placed in Library See No L T 6890/94]
- (3) A copy of the Production Sharing Contract (Hindi and English versions) between the Government of India and the Oil and Natural Gas Commission and Hindustan Oil Exploration Company Limited, the Mafatal Industries Limited for the block GN-ON 90/3
[Placed in Library See No L T 6891/94]

- (4) A copy of the Production Sharing Contract (Hindi and English versions) between the Government of India and the Oil and Natural Gas Commission and the Albion India INC Coplex (India) Limited, Overseas Exploration Corporation and the Hindustan Oil Exploration Company Limited for the block KG-OS 90/1

[Placed in Library See No L T 6892/94]

Review on the working of and Annual Report of Steel Authority of India Limited for 1993-94

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) Sir on behalf of Shri Sontosh Mohan Dev I beg to lay on the Table —

A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act 1956 —

- (1) Review by the Government of the working of the Steel Authority of India Limited, for the year 1993-94
- (2) Annual Report of the Steel Authority of India Limited for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon

[Placed in Library See No L T 6893/94]

Annual Accounts of Himalayan Mountaineering Institute, Darjeeling for 1993-94

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) Sir, on behalf of Shri Mallikarjun I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the Himalayan Mountaineering Institute Darjeeling for the year 1993-94 together with Audit Report thereon

[Placed in Library See No L T 6894/94]

Statements showing Action Taken by the Government on various assurances, promises and undertakings given by the Ministers during various sessions of Lok Sabha

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) Sir, I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing action taken by the Government on various assurances, promises and undertakings given